

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**STARRED QUESTION NO. \*322**  
ANSWERED ON 16.07.2019

**TRANSPARENCY IN PANCHAYATI RAJ SYSTEM**

† \*322. SHRI SUNIL KUMAR PINTU:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government proposes to make the Panchayati Raj System more transparent by allowing each panchayat and local bodies to maintain their websites and upload every activity related to the respective panchayat and local body;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

**ANSWER**

MINISTER OF PANCHAYATI RAJ  
(SHRI NARENDRA SINGH TOMAR)

- (a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 322  
FOR ANSWER ON 16.07.2019 REGARDING TRANSPARENCY IN PANCHAYATI RAJ  
SYSTEM

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(a) to (c) 'Panchayat' being a State subject, governance of Panchayats is the primary responsibility of concerned State Government / Union Territories (UTs) administration. Ministry of Panchayati Raj (MoPR) initiatives supplement the efforts of States/UTs. Under the Digital India Programme, the Ministry of Panchayati Raj (MoPR) is implementing e-Panchayat Mission Mode Project (MMP) wherein a suite of core software applications has been developed to address various aspects of Panchayats' functioning including planning, budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services like issue of certificates, licences, tax collection etc. These applications collectively form part of Panchayat Enterprise Suite (PES). One of the applications under PES is National Panchayat Portal (NPP), which provides a framework for development of website of Rural Local Bodies (RLBs) including Panchayats. These individual websites can be accessed through <https://www.panchayatportals.gov.in>, wherein websites of 1,52,747 Panchayats/rural local bodies have already been enabled and 1,23,093 of these have also been registered. Since Panchayats is a state subject, MoPR not only has provided the States with a tool for websites development but also pursues with them for websites development and digitalisation of Panchayats' data.

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